

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

24. 18.12.01

Rejoinder notified.
 Further four weeks time is allowed to file rejoinder.
 adjourned to 23.01.02

DS
22/12/02 Bench

PM
Vice-Chairman
18/12/01
Member (J).

25. 23.01.02.

Four weeks more time is allowed to file rejoinder.

Adjourned to 25.02.02.

Rejoinder not filed.

DS
23/12/02 Bench

PM
Vice-Chairman
23/1

26. 25.02.2002

The post of Extra Departmental Branch Post Master (hereinafter described as 'EDBPM') Lathanga Branch Post Office (under Rahama Sub-Post Office) having fallen vacant, three Extra Departmental Staff viz. (1) Shri Akshaya Kr. Acharya (E.D. Mail Escort of Cuttack Paradeep Line), (2) Shri Harekrusna Das (another E.D. Mail Escort of Cuttack Paradeep Line) and (3) Shri Dabaraj Swain (EDDA of Pottanai, Rahama) offered themselves to be appointed as EDBPM of Lathanga. All of them were called upon to furnish details vide Annexure-1 dated 4.8.1999.

Applicant, who was one of the above named candidates, also furnished his details.

9 OA 52/2000

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In the Counter it has been disclosed that on consideration of the above named Extra Departmental candidates, aforesaid Shri Akshay Ku. Achrya was selected to be appointed as EDBPM of Lathanga Branch Post Office. The Department/Respondents have ultimately appointed said Shri Achrya (who was also a retrenched EDBPM) as EDBPM of Lathanga Branch Post Office.

Applicant has made out no case raising grievances against the appointment of said Shri Achrya; his case having received consideration in the process of selection of EDBPM of Lathanga Branch Post Office. In the present Original Application, the Applicant raised a limited prayer (by way of seeking a direction to the Respondents) to consider his case for the post of EDBPM of Lathanga Branch Post Office.

Therefore, there remains nothing more in this Original Application to be redressed and hence this Original Application is dismissed, but without any costs.


25/02/2002

Member (Judicial)

Copy of order dt. 25/2/02
served to the Counsel
for both side.

S.O.

My
27/2/02